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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao Vittanala**,
2. Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
Dairy No.1798/BB/2018	For non-compliances of office objections	Sec 241-242	M/s Hari Prasad P Vardaa	Ms. Aradana Lakshakti a Advocate	M/s Vector NDT Technologies Pvt Ltd & anothers	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s :

Aradana Lakshakti
9986670538

*Advocate for
petitioner*

Madhava

RESPONDENT/s :

ORDER

Heard Ms. Aradana Lakshakti Learned Counsel for the Petitioner.

Post the case on 10.10.2018

A. Vittanala
Member(T)

V. J. Mishra
Member(J)